

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Vijai Kumar Sharma,
Principal District & Sessions Judge,
Simdega.
- (ii) Sri Mithilesh Prasad,
Principal District & Sessions Judge,
Deoghar.

Sub.:- Regarding nomination for attending the “National Seminar for Principal District & Sessions Judges on Constitutional and Administrative Law” (P-1081) scheduled to be held on 19-21st January, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “National Seminar for Principal District & Sessions Judges on Constitutional and Administrative Law” (P-1081) scheduled to be held on 19-21st January, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 5473 /Apptt.

Dated Ranchi the 15/12/17

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Surai Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.


Registrar (Administration)